GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 2618 TO BE ANSWERED ON 11^{TH} AUGUST, 2023

MANDATORY IMPLEMENTATION OF CALLER IDS

2618 DR. LAXMIKANT BAJPAYEE:

Will the Minister of Communications be pleased to state:

- (a) the details of the Ministry's guidelines to Telecom Service Operators (TSPs) for implementation of Calling Name Presentation (CNAP) or Caller ID; and
- (b) whether the scheme will have any impact on the privacy of the users or callers?

ANSWER MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) to (b) Telecom Regulatory Authority of India (TRAI) released a consultation paper on "Introduction of Calling Name Presentation (CNAP) in Telecommunication Networks" seeking comments from the stakeholders. TRAI has not given any recommendation on the issue yet.
